GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

STARRED QUESTION NO:301 ANSWERED ON:18.03.2015 MONITORING OF CENTRAL PROJECTS Yadav Shri Om Prakash

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether his Ministry is monitoring ongoing central projects costing more than 150 crore and if so, the details thereof;
- (b) the number of projects incurring time and cost overruns and the funds locked in such projects;
- (c) the time limit fixed for completion of delayed projects;
- (d) the major reasons identified for the delay in the timely completion of the projects; and
- (e) the action taken by the Government to ensure that these projects are executed within the revised time frame?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in Reply to parts (a) to (e) of Lok Sabha Starred Question No. 301 for answer on 18th March 2015.

- (a) & (b) Government through the Ministry of Statistics and Programme Implementation monitors the on-going Central Sector Infrastructure Projects costing Rs. 150 crore and above on the basis of information furnished by the project implementing agencies.
- 738 Projects were on the monitor of this Ministry as on 01.01.2015. Of these 738 Projects, 315 Projects were showing time overruns, 224 Projects were showing cost overruns and 76 Projects were showing both time and cost overruns with respect to their original project implementation schedules. Details of these Projects are at Annexure IA, IB and IC.
- (c) Original/Anticipated dates of commissioning are fixed Project-wise by the respective project implementing agencies.
- (d) Reasons for delay are Project-specific. However, as reported by the project implementing agencies, the main reasons for delay in timely completion of the Projects are law and order problems, delay in land acquisition, delay in environment and forest clearances, fund constraints, rehabilitation and resettlement issues, local body / municipal permissions, utility shifting, contractual issues, etc.
- (e) The major steps undertaken to ensure completion of Central Sector Infrastructure Projects include rigorous project appraisal; Online Computerized Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the administrative Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.